

**No.HCE.602/2012**

**High Court of Karnataka,  
Bengaluru,  
Dated: 29<sup>th</sup> September 2020.**

**N O T I F I C A T I O N**

In view of the Resolution dated 16.09.2020 of the Hon'ble Full Court, **the Dasara Vacation for the calendar year 2020 for the High Court of Karnataka shall be from Tuesday, the 27<sup>th</sup> October 2020 to Thursday, the 29<sup>th</sup> October, 2020 (bdi)** instead of Monday, the 19<sup>th</sup> October 2020 to Saturday, the 24<sup>th</sup> October 2020 (bdi), as notified.

**BY ORDER OF HON'BLE THE  
CHIEF JUSTICE,**

**Sd/-  
(RAJENDRA BADAMIKAR)  
REGISTRAR GENERAL**

**To:**

1. The Secretary to Hon'ble the Chief Justice.
2. The Private Secretaries to all Hon'ble Judges (through e-mail).
3. The Additional Registrar Generals, High Court of Karnataka, Dharwad & Kalaburagi Benches for information.
4. The P.A. to all the Registrars.
5. All Group-'A' Officers of this office.
6. All the Section Officers and Officers-in-charge of various branches of this office for information and circulation among the staff working under their control.
7. The P.A. to Registrar (Judicial), with a request to circulate the same amongst all the Court Officers and Assistant Court Officers of this office.
8. The Chief Secretary to Government of Karnataka, Bengaluru for information.
9. The Chairman, Karnataka State Bar Council, Old Election Commission Building, Bengaluru.

**Contd..**

10. The President, Advocates' Association, Bengaluru for information.
11. The President, Advocates' Association, High Court of Karnataka, Dharwad Bench, Dharwad for information.
12. The President, Gulbarga Bar Association, Kalaburagi for information.
13. The Secretary, Bengaluru Bar Association, Bengaluru, for information.
14. The Advocate General in Karnataka, High Court Building, Bengaluru, for information.
15. The President, Women Federation of Lawyers, City Civil Court Complex, Bengaluru – for information.
16. The Secretary, Karnataka Law Reporting Council, Bengaluru, for information.
17. The Secretary, Karnataka State Legal Services Authority, Bengaluru for information.
18. The Member Secretary, High Court Legal Services Committee, Bengaluru
19. The Director, Bengaluru Mediation Centre, Bengaluru for information.
20. The Director, Arbitration Centre, Bengaluru for information.
21. The Director, Karnataka Judicial Academy, Bengaluru for information.
22. Notification file.
23. Office Copy.